

National Company Law Tribunal

Allahabad Bench

C P NO. 26/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE COMPANY: Wincon Engineering Pvt. Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	VIVEK KOTHALI S.S. PANDEY	Advocate	Respondent	S.S. Pandey
2.				

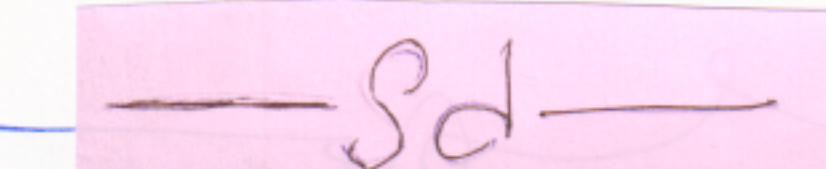
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Parties are represented by their respective proxy counsels. As the original counsels are out of station. So, he could not available, due to late running of the Train. Therefore, the case is now adjourned for hearing on 28th November, 2017.

The matter be listed on 28th November, 2017.

Date: 10/11/2017

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi, Member(Judicial)